

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 306**

**(IB)-1781(ND)2018**

**IA/3371/2020 IA/3896/2020- IA/3898/2020 & IA/3912/2020**

**IN THE MATTER OF:**

**M/s. Indu Kumar & Ors.**

**...Applicant/Petitioner**

**Versus**

**M/s. SahaInfratech Pvt. Ltd.**

**...Respondent**

**SECTION : 7 of IBC, 2016**

**Order Delivered on 18.09.2020**

**CORAM:**

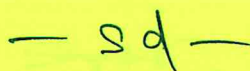
**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Mr. Sunil Fernandes, Mr. Siddharth Sharma &  
Mr. Darpan Sachdeva Advocates for Applicant

**ORDER**

Renotify this case on 7<sup>th</sup> October, 2020.



**(L. N. GUPTA)  
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**